COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOs. 496, 1133 & 1134 OF 2018 IN DFR NO. 930 OF 2018

Dated: 23rd August, 2018

In the matter of:

Punjab State Power Corporation Limited Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

The Bench did not assemble today. Hence, list the matter on <u>11.09.2018.</u>

PS/Court Master

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